

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.570/98

Friday this the 17th day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Rajendran .K.
S/o Karunakaran,
ag ed 34 years, Neduparambil,
Elankadu PO,
Kottikkal, Kottayam.

...Applicant

(By Advocate Mr M.R.Rajendran Nair)

Vs.

1. The Sub Divisional Office, Telegraphs,
Kanjirapally.
2. The Chief General Manager,
Telecom, Trivandrum.Respondents

The application having been heard on 17.4.98, the Tribunal
on the same day delivered the following;

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant states that the
application is likely to fail on account of a technical
ground and the applicant wishes to withdraw this application
with liberty to seek appropriate relief in a properly
instituted application in that behalf. Liberty is granted
and the application is closed as withdrawn. No order as to
costs.

Dated the 17th day of April, 1998.

S.K. GHOSAL
ADMINISTRATIVE MEMBER

A.V. HARIDASAN
VICE CHAIRMAN

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